

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 30-04-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

-----  
**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
-----

**PETITION NUMBER** : CP/CAA/28/2022

**APPLICATION NUMBER** : CA/414/2020

**NAME OF THE PETITIONER** : Nisapratapa Consultancy Services Pvt ltd  
with SVL Ltd

**NAME OF THE RESPONDENT(S)** :

**UNDER SECTION** : Sec 230-232 of CA, 2013  
-----

**ORDER**

Mr. B. Palani and Ms.Sri kumari for the Official Liquidator. Ld. Counsel  
Mr. B. Sarath Babu for the Petitioner. Ld. Counsel Ms.Nandini Agarwal for the  
RD.

OL has made observations in the report and the same has been forwarded to the  
Petitioner.

RD report filed on 08.04.2024 is available.

The Applicant is directed to file reply to the OL observations.

List the matter for hearing on **24.06.2024**.

-Sd-  
**RAVICHANDRAN RAMASAMY**  
Member (Technical)

-Sd-  
**JYOTI KUMAR TRIPATHI**  
Member (Judicial)

phk